

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

(8)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21-01-2021 AT 10.30 A.M THROUGH VIDEO  
CONFERENCING:

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**PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)**  
**SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)**  
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APPLICATION NUMBER : IA/1156/IB/2020  
PETITION NUMBER : CP/1307/IB/2018  
NAME OF THE PETITIONER(S) : IDBI Bank Ltd  
NAME OF THE RESPONDENT(S) : V.Venkata Sivakumar  
(M/s. The Jeypore sugars company ltd)  
UNDER SECTION : 33(2)(d) Of IBC, 2016  
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**ORDER**

Counsel for the Applicant is present. Ld. Liquidator/Respondent  
Mr. V. Venkata Sivakumar is present.

List all the connected applications on **12.02.2021** for hearing.

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**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

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**(R. SUCHARITHA)**  
MEMBER (JUDICIAL)

vs